BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 80 OF 2026

IN THE MATTER OF:

Shariq Iqbal **.... Applicant**

Versus

State of U.P. & Ors. **.... Respondents**

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THROUGH

DATE: 28.03.2026

PLACE: NEW DELHI

Aditya Vaibhav Singh

ADITYA VAIBHAV SINGH
ADVOCATE FOR (UPPCB)
A-394, LOWER GROUND FLOOR, DEFENCE COLONY NEW DELHI-110024
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Shariq Iqbal **.... Applicant**

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AFFIDAVIT ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD (R4)

I, Amit Mishra aged about 46 years, S/o Shri D.P. Mishra presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), Agra do hereby solemnly affirm and state on oath as under:

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.

2. The present OA has been registered in exercise of suo-moto jurisdiction of the Hon'ble Tribunal pursuant to a letter petition dated 09.11.2025 wherein the applicant has raised grievances with regard to diversion of the Mantola Nala, which was earlier discharged towards Moti Bagh

(Mokshdham side), towards Hathi Ghat side after the recent floods. Further grievance of the applicant is regarding discharge of untreated sewage, chemical effluents and other pollutants directly into the river Yamuna.

3. This Hon'ble Tribunal vide order dated 09.02.2026 issued notice and constituted a Joint Committee consisting of

   i. UPPCB
   ii. CPCB
   iii. NMCG
   iv. DM (Agra)

   to verify the factual position and suggest appropriate remedial action. The UPPCB was appointed as the Nodal Agency for coordination and compliance. Copy of letters dated 10.03.2026 and 09.03.2026 are annexed here with as **Annexure-R4/1**

4. In compliance of the above order, the Joint Committee carried out inspection in the presence of the applicant on 12.03.2026. The inspection was conducted at the confluence point of the Mantola Drain and the river Yamuna. Copy of the inspection report is annexed here with as **ANNEXURE R-4/2.**

SW0m/954/2026
NOTARY
Pawan Kumar Sharma Advocate
Dist. AGRA
Regd No. 323/52
VALID-04/12/27
GOVT OF INDIA
30/3/2026

It is humbly submitted that vide letter dated 17.03.2026 received from office of Project Manager, Yamuna Pollution Control Unit, U.P. Jal Nigam (Gramin), Agra it has been informed that Mantola Drain has an approximate discharge of 123.22 MLD. The said drain is partially tapped and a portion of its flow is diverted to the existing 78 MLD STP

at Dhandhupura, Agra for treatment, which is currently maintained by U.P. Jal Nigam (Urban). Further, under the Namami Gange Programme the construction of a 100 MLD STP along with a new MPS (Peak flow capacity 225 MLD) is at progress at Khairati Tola Campus, Agra which is likely to be completed by June 2026. After construction of the same, the Mantola Drain will be fully tapped and treated, ensuring that no untreated waste water is discharged into the river Yamuna. Copy of the letter dated 17.03.2026 issued by Office of the Project Manager, Yamuna Pollution Control Unit to RO UPPCB Agra is annexed herewith as **ANNEXURE R-4/3.**

6. That during the inspection it was observed that:

i. A temporary earthen bund was found constructed on the left bank of Mantola Drain (Hathi Ghat side) before its confluence with river Yamuna.

ii. At the time of inspection, it was found that the said bund prevents the drain to flow towards Hathi Ghat side.

iii. It came to the knowledge of the Joint Committee that during earlier monsoon season (Year 2025), excessive sand deposition at the confluence point had obstructed the natural flow direction of the drain and flow of drain deviated towards Hathi Ghat side.

iv. The bund was found as temporary arrangement.

v. It was observed by the Joint Committee during inspection that the desilting of the drain at the site was carried out recently.

NOTARY Pawan Kumar Sharma Advocate Distt.- AGRA Regd No 23233/02 VALID-04/12/27 GOVT OF INDIA

7. The Joint Committee concluded that the grievance of the applicant regarding obstruction in the Mantola Drain was partially substantiated. A temporary bund was formed due to sand deposition apart from the earlier bund affecting the natural flow of the drain. It was observed that corrective measure in the form of recent desilting activities had been initiated. The Joint Committee recommended regular desilting of the Mantola Drain.

8. The Regional Laboratory, UPPCB carried out monitoring of the 78 MLD STP at Dhandhupura, Agra wherein the STP was found functional and was effectively treating the sewage.

Particulars	**Inlet Analysis**	**Outlet Analysis**
pH	7.47	7.85
Suspended Solids	212 mg/l	42 mg/l
Biochemical oxygen demand (BOD)	132 mg/l	25 mg/l
Chemical oxygen demand (COD)	360 mg/l	80 mg/l

Copy of the test report dated 23.03.2026 is annexed here with as **ANNEXURE R-4/4.**

NOTARY
Pawan Kumar
Sharma Advocate
Distt. AGRA
Regd No 2323/02
VALID-04/12/27
GOVT OF INDIA

9. The Regional Laboratory UPPCB has on 18.03.2026 carried out the river water quality monitoring at:

HATHI GHAT, AGRA

Particulars	Analysis
pH	7.61
Dissolved Oxygen	5.8 mg/l
BOD	9.2 mg/l
COD	36 mg/l
Coliform	11,000 MPN/100 ml
Fecal Coliform	3100 MPN/100 ml

DOWNSTREAM OF TAJ, AGRA

Particulars	Analysis
pH	7.9
Dissolved Oxygen	5.6 mg/l
BOD	10 mg/l
COD	39 mg/l
Coliform	12,000 MPN/100 ml
Fecal Coliform	3300 MPN/100 ml

Sworn/957/2026

NOTARY 2026

Pawan Kumar Sharma Advocate Dist. AGRA Regd No 2320/02 VALID-04/12/27 GOVT OF INDIA

Copy of the test report dated 23.03.2026 is annexed here with as **ANNEXURE R-4/5.**

10. That the present affidavit is being submitted before this Hon'ble Tribunal for kind perusal and consideration.

11. I state that everything stated above has been stated by me in my official capacity on and derived from the official records

and I state that nothing material has been concealed therefrom.

DEPONENT

VERIFICATION:

Verified at Agra on this the 28 day of Mar., 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

DEPONENT

No. M/957/2026
Explained to Sh. Amit Mishra
Read by Presently Posted as Regional
Who understood the contents of UPPCB
Solemnly affirmed & declare on
oath on 28/3/2026
at Agra
Enrolled by

NOTARY
Pawan Kumar
Sharma Advocate
Distt. AGRA
Regd. No. 2323/02
UP/AGD-04/12/27
28/3/26
GOVT OF INDIA

Office of the Project Manager,
Yamuna Pollution Control Unit, UP Jal Nigam (Rural)

Water Works Square, Jeevani Mandi Pond, Agra 282 004

letter number 175/NGT Date 10:03:2026

To,

Regional Officer,

Uttar Pradesh Pollution Control Board, Agra.

Subject :-Regarding nomination in the Joint Committee in compliance of the order dated 09.02.2026 passed in OA No. 80/2026 Shariq Iqbal vs. State of UP & others filed in Hon'ble National Green Tribunal.

Sir,

Regarding the above subject, you have been informed through office letter no. 1019/L-299/2026 dated 10.03.2026 that in order to comply with the order dated 09.02.2026 passed in OA no. 80/2026 Shariq Iqbal vs State of UP and others filed in Hon'ble National Green Tribunal, a request has been made by National Clean Ganga Mission, Agra to nominate a competent officer for on-site investigation by the Joint Committee and the physical inspection by the Joint Committee is scheduled on 12.03.2026.

In this regard, Shri Suresh Kumar Pal (Mob. 9149286556), Project Engineer working in this office is nominated and will be present at the time of site inspection of the Joint Committee on 12.03.2026.

Sincerely

(Ravindra Pratap Singh)
Project Manager

Page No. and dated as above.

Copy sent to Shri Suresh Kumar Pal, Project Engineer, Yamuna Pollution Control Unit, UP Jal Nigam (Rural), Agra with the instruction that he will ensure his presence on the appointed date and time.

CENTRAL POLLUTION CONTROL BOARD

Project Office, Agra

MINISTRY OF ENVIRONMENT, POREST AND CLIMATE CHANGE, GOVT. OF INDIA

J.P.C.A./Admn./NGT/1490)-18/322 Date 09.03.2026

To,

1. District Magistrate , Agra

2. Regional Officer,
Uttar Pradesh Pollution Control Board, Agra

Subject: Regarding nomination in the Joint Committee for compliance of the order dated 09.02.2028 passed in OA No. 80/2026 "SHARIQ IQBAL vs U.P. & Ors." filed in the Hon'ble National Green Tribunal.

Please file an OA on the above subject before the Honorable National Green Tribunal. No. 80/2028 passed in "SHARIQ IQBAL vs U.P. & Ors," passed by the Hon'ble N.G.T. The order dated 09.02.2026 is as attached. The following is relevant to the above passed order dated 09.02.2026:

"....10. In view of the averments made in the application, we also consider It appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constituted a Joint Committee comprising of representatives of UPPCB, CPCB, NMCG and District Magistrate, Agra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action in accordance with law. UPPCB will be the nodal agency for coordination and compliance.

11. Responses by respondents no. 1 to 5 and Report of the Joint Committee may be filed within two months. 12. List on 02.04.2028 for further consideration.

In compliance with the above orders given by Hon'ble NGT, Dr. Vipul Kumar Singh, Scientist 'C', Project Office, Agra (Mobile No.-7908254789, Email: vipul.cpcb@gov.in) has been nominated as a member on behalf of Central Pollution Control Board for forming a joint committee.

This is kindly forwarded for your perusal, information and further action.

Sincerely
(Asur Tiwari) Officer in Charge
(Officer in Charge) person

JOINT INSPECTION REPORT IN COMPLIANCE WITH THE HON'BLE NGT ORDER DATED 09.02.2026 IN THE MATTER OF SHARIQ IQBAL Vs. STATE OF U.P. & ORS. (ORIGINAL APPLICATION NO. 80/2026)

1.0 BACKGROUND:

In the matter of *SHARIQ IQBAL* Vs. *State of U.P. & Ors.* (Original Application No. 80/2026), the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi directed vide order dated 09.02.2026 as below:

"..... 2. The relevant part of the complaint, treated as original application, enumerating grievances of the applicant is reproduced as follows:-

xxx.....xxx.....xxx

"Subject: Request for Urgent Action Against Pollution of River Yamuna at Hathi Ghat, Agra Due to Contaminated Discharge from Mantola Nala Respected Sir/Madam, I, SHARIQ IQBAL, a concerned citizen and resident of Agra, Uttar Pradesh, wish to draw your attention to the severe pollution being caused to the holy River Yamuna near Hathi Ghat, Agra, as reported 2 in the Amar Ujala (Agra Edition- My city) dated 7th November 2025 (copy enclosed).

As per the report, Mantola Nala, which earlier discharged towards Moti Bagh (Mokshdham side), has been diverted towards Hathi Ghat after the recent floods. This nala now carries untreated sewage, chemical effluents, and other pollutants, flowing directly into the Yamuna. This has not only contaminated the water, making it unfit for ritual use and daily activities, but also deeply hurt the religious sentiments of the devotees who visit Hathi Ghat for performing achaman and other spiritual practices.

This situation is a clear violation of the following statutory provisions: 1. Section 24(1)(a) of the Water (Prevention and Control of Pollution) Act, 1974, which prohibits any person from knowingly allowing any poisonous, noxious, or polluting matter to enter into any stream or well. 2. Section 17(1)(a) of the same Act, which mandates the State Pollution Control Board to plan a comprehensive program for prevention, control, or abatement of water pollution.

3. Section 14 and 15 of the National Green Tribunal Act, 2010, which empower the Tribunal to provide relief and compensation for environmental damage and to order restitution of the environment. It appears that due to negligence on part of local authorities, including the Agra Nagar Nigam and concerned drainage departments, untreated sewage and industrial waste continue to be discharged into the Yamuna, posing a grave threat to both the environment and public health. I therefore humbly request the Hon'ble Tribunal to:

1. Take suo motu cognizance of this matter as per the environmental principles of Polluter Pays and Precautionary Approach.

2. Direct the Uttar Pradesh Pollution Control Board and Agra Nagar Nigam to immediately stop the discharge of untreated sewage from Mantola Nala into the Yamuna River.

3. Order an independent inquiry and water quality assessment at Hathi Ghat and adjoining stretches.

4. safely. Direct formulation of a time-bound restoration plan for cleaning and diverting the polluted nala I am enclosing herewith a copy of the Amar Ujala article dated 07.11.2025 as evidence of the issue.

Kindly acknowledge receipt of this complaint and initiate appropriate proceedings to safeguard the sanctity of River Yamuna and protect public health and faith and environment."

10. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of UPPCB, CPCB, NMCG and District Magistrate, Agra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action in accordance with law. UPPCB will be the nodal agency for coordination and compliance.

11. List on 02.04.2026 for further consideration....."

2.0 **Joint Committee:** In compliance of the above NGT order following members have been nominated in the joint committee by the concerned authorities:

Sr. No.	Name and designation	Department
1.	Mr. Sandeep Yadav, Additional Sub-Divisional Magistrate- Sadar, Agra	District Administration Agra, U.P. (Nominated by DM, Agra)
2.	Dr. Vipul Kumar Singh, Scientist 'C' Project Office, CPCB, Agra	Central Pollution Control Board (Nominated by CPCB)
3.	Mr. Suresh Kumar Pal, Project Engineer Yaumna Pollution Control Unit, U.P.Jal Nigam Rural/NMCG Agra	National Mission for Clean Ganga (Nominated by U.P.Jal Nigam Rural)
4.	Mr. Amit Mishra Regional Officer, UPPCB, Agra	Uttar Pradesh Pollution Control Board (Nominated by UPPCB)

Copy of the said office Letters is appended as **Annexure I**

3.0 **JOINT INSPECTION:**

In compliance to said order of the Hon'ble NGT dated 09.02.2026, joint team of officials from CPCB, NMCG, UPPCB and District Administration, Agra visited the site on 12.03.2026, where Mantola Drain confluence with River Yamuna, carried out field inspection and collected information. The applicant, Shri Shariq Iqbal, was also present during the inspection and assisted the joint Committee.

4.0 **General Information**: -

Mantola Drain is a major urban drain in Agra carrying wastewater from its catchment, with a present discharge of approximately 123.22 MLD. The drain is partially tapped, and a portion of its flow is being diverted through tapping arrangements to the existing 78 MLD STP at Dhandhupura for treatment, which is presently operated and maintained by U.P. Jal Nigam (Urban). The remaining discharge of Mantola Drain is not fully tapped at present. It has been apprised by U.P. Jal Nigam (Rural) that under the Namami Gange Programme, construction of a 100 MLD STP along with a new MPS (peak flow capacity 225 MLD) is in progress at Kherati Tola campus, Agra.

It is further informed that the said project is likely to be completed by June, 2026, after which the entire discharge of Mantola Drain shall be fully tapped and treated, ensuring that no untreated wastewater from the drain will be discharged into River Yamuna. A copy of the letter issued by the Office of Project Manager, Yamuna Pollution Control Unit, U.P. Jal Nigam (Gramin), Agra vide Letter No. 185/ Namami Gange Agra/33 dated 17.03.2026 is appended as **Annexure II**

5.0 Finding /Observation made by the Joint committee during site inspection:

1. A temporary earthen bund was found constructed on the left bank of Mantola Drain (Hathi Ghat side) before its confluence with River Yamuna.
2. At the time of inspection, it was found that the said bund prevents the drain to flow towards Hathi Ghat side.
3. It came to the knowledge of the Joint Committee that during earlier monsoon season (Year 2025), excessive sand deposition at the confluence point had obstructed the natural flow direction of the drain and flow of drain deviated towards Hathi Ghat side.
4. The bund was found as temporary arrangement.
5. It was observed by the Joint Committee during inspection that the desilting of the drain at the site was carried out recently.

GPS Photographs taken during inspection dated 12.03.2026

6.0 CONCLUSION

Based on the field inspection and available records, the Joint Committee concludes as follows:

- The grievance raised by the applicant regarding obstruction in Mantola Drain is partially substantiated.
- A temporary bund was formed due to sand deposition apart from earlier bund affecting the natural drain flow direction.
- However, recent desilting activities indicate that corrective measures have already been initiated.

7.0 RECOMMENDATIONS

The Joint Committee recommends the following:

- Regular desilting of Mantola Drain and removal of accumulated sand at the confluence point with Yamuna River.
- Measures to prevent discharge of untreated wastewater in the Yamuna River.

Inspection Team:

Sr. No.	Name of Inspecting Officers	Designation	Signature
1.	Mr. Sandeep Yadav,	Additional Sub-Divisional Magistrate- Sadar, Agra	
2.	Dr. Vipul Kumar Singh	Scientist 'C', Project office, CPCB, Agra	
3.	Mr. Suresh Kumar Pal	Project Engineer Yaumna Pollution Control Unit, U.P.Jal Nigam Rural/NMCG Agra	
4.	Mr. Amit Mishra	RO, UPPCB, Agra	

pmypousgre@gmall.com

Office of Project Manager, Yamuna Pollution Control Unit, U.50 Jal Nigam (Rural)

Water Works Chauraha, Jeevani Mandi Road, Agra 282004

33 dated 17.03.2026 modified

letter number185

Namami Gange Agra

To,

Regional Officer, Uttar Pradesh Pollution Control Board, Agra.

Subject: Regarding Mantola drain.

Ref:- 1019/L-299/2026 dated 10.03.2026

Sir,

Regarding the above, it is to be noted that the Mantola drain, whose current discharge is 123.22 MLD, is partially tapped. Its untreated discharge is pumped through tapping to the previously constructed 78 MLD STP at Dhandhupura (currently maintained and upkeep by the Uttar Pradesh Jal Nigam (Urban)) for sewage treatment from the Khairati Tola MPS. A new MPS (peak flow capacity 225 MLD) for the 100 MLD STP is being constructed within the existing Khairati Tola MPS campus. By fully tapping the remaining discharge from the Mantola drain, the construction of the 100 MLD STP and the new MPS under construction in the Agra Sewerage Scheme under the Namami Gange program will be completed by June 2026. After completion of construction of 100 MLD STP, no untreated effluent will flow directly into Yamuna from Mantola drain.

Sincerely
RAVINDER PRATAP SINGH

Annexure R4/4

REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD

14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

[redacted]

Ref No: 36177948/Agra/2026 **Date:23/03/2026**

1- Name of Industry: 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA,AGRA,282006

2- Address of Industry: DHANDUPURA, AGRA,AGRA,282006

3- District: Agra

4- Description about sampling point: INLET OF STP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: Amarendra Singh SA & - -

7- Colour and Odour: Dark Greyish not Specific

8- Quantity and Packing: one ltr jerican

9- Date of Sample Collection: 12/03/2026

10- Analyis Indented by: RO Agra

11- Date of sample receipt in Lab: 13/03/2026

12- Period of Analysis: 03 Days

13- ULR Number: -

14- Sampling Plan/Ref. No.: 36177948

15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.47		02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	212.0		10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	132.0		1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	360.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

AMIT MISHRA Digitally signed by AMIT MISHRA Date: 2026.03.23 17:26:01 +05'30'

Regional Officer

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REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD
14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

[redacted]

Ref No: 36177948/Agra/2026 **Date:23/03/2026**

1- **Name of Industry:** 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA,AGRA,282006
2- **Address of Industry:** DHANDUPURA, AGRA,AGRA,282006
3- **District:** Agra
4- **Description about sampling point:** INLET OF STP
5- **Type of Sample (Grab/Composite/Integrated):** Grab
6- **Sample Collected By:** Amarendra Singh SA & - -
7- **Colour and Odour:** Dark Greyish not Specific
8- **Quantity and Packing:** one ltr jerican
9- **Date of Sample Collection:** 12/03/2026
10- **Analyis Indented by:** RO Agra
11- **Date of sample receipt in Lab:** 13/03/2026
12- **Period of Analysis:** 03 Days
13- **ULR Number:** -
14- **Sampling Plan/Ref. No.:** 36177948
15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	130000		<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	47000		<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

AMIT MISHRA
Digitally signed by AMIT MISHRA
Date: 2026.03.23 17:26:26 +05'30'
Regional Officer

REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD

14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

[redacted]

Ref No: 36177970/Agra/2026 **Date:23/03/2026**

1- **Name of Industry:** 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA,AGRA,282006
2- **Address of Industry:** DHANDUPURA, AGRA,AGRA,282006
3- **District:** Agra
4- **Description about sampling point:** FINAL OUTLET OF STP
5- **Type of Sample (Grab/Composite/Integrated):** Grab
6- **Sample Collected By:** Amarendra Singh SA & - -
7- **Colour and Odour:** Light Yellowish not Specific
8- **Quantity and Packing:** one liter Jerican
9- **Date of Sample Collection:** 12/03/2026
10- **Analyis Indented by:** RO Agra
11- **Date of sample receipt in Lab:** 13/03/2026
12- **Period of Analysis:** 03 Days
13- **ULR Number:** -
14- **Sampling Plan/Ref. No.:** 36177970
15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.85	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	42.0	100.0	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	25.0	30.0	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	80.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

AMIT MISHRA
Digitally signed by AMIT MISHRA
Date: 2026.03.23 17:25:15 +05'30'
Regional Officer

21

REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD
14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

[redacted]

Ref No: 36177970/Agra/2026 **Date:23/03/2026**

1- Name of Industry: 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA,AGRA,282006
2- Address of Industry: DHANDUPURA, AGRA,AGRA,282006
3- District: Agra
4- Description about sampling point: FINAL OUTLET OF STP
5- Type of Sample (Grab/Composite/Integrated): Grab
6- Sample Collected By: Amarendra Singh SA & - -
7- Colour and Odour: Light Yellowish not Specific
8- Quantity and Packing: one liter Jerican
9- Date of Sample Collection: 12/03/2026
10- Analyis Indented by: RO Agra
11- Date of sample receipt in Lab: 13/03/2026
12- Period of Analysis: 03 Days
13- ULR Number: -
14- Sampling Plan/Ref. No.: 36177970
15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	11000	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	910	1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

AMIT MISHRA
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Date: 2026.03.23 17:25:25 +05'30'

Regional Officer

Annexure R4/5

REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD

14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

[redacted]

Ref no-36244472/Agra/2026 **Date:23/03/2026**

1- Sample Location: Hathi Ghat River Yamuna

2- District: Agra

3- Address: Hathi Ghat River Yamuna

4- Sample Source: River

5- Type of sample : Surface Water

6- Sample Collected By : Sunil Kumar(MA), Kuldip Singh(JEA)

7- Odour : None

8- Quantity and Packing : One Ltr. Jerican

9- Date of Sample Collection : 18/03/2026

10- Analysis Indented by : RO Agra

11- Date of sample receipt in Lab : 18/03/2026

12- Period of Analysis : From : 23/03/2026, To : 23/03/2026

13- ULR Number : -

14- Sampling Plan/Ref. No. : 36244472

15- Sampling Method Ref. : APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.61	02-12
2	Turbidity, APHA24th Ed 2130B	N.T.U	20.0	1-500NTU
3	Colour, APHA 24th Ed. 2120B: 2023	Hazen	Light Yellowish	5-10000 Hazen
4	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	1874.0	0.1-10000 µS/cm
5	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	235.0	3.0 - 500 mg/l
6	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	11000	<1.8 MPN/100 ml & above
7	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	3100	<1.8 MPN/100 ml & above
8	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	9.2	1.0 -1000 mg/l
9	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	36.0	4.0 -1000 mg/l
10	D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	5.8	0.2-14.0 mg/l
11	*Temp, APHA 2550 B (2-74) 24th Edition 2023, Laboratory and field Methods	°C	30.0	4 - 70 °C

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

AMIT MISHRA

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Date: 2026.03.23 17:23:55 +05'30'

Regional Officer

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling,Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: http://www.cpcb.nic.in/wqstandards/

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REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD
14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

[redacted]

Ref no-36244738/Agra/2026 **Date:23/03/2026**

1- **Sample Location:** D/S Agra near Taj River Yamuna
2- **District:** Agra
3- **Address:** Taj Mahal
4- **Sample Source:** River
5- **Type of sample :** Surface Water
6- **Sample Collected By :** Sunil Kumar(MA), Kuldip Singh(JEA)
7- **Odour :** None
8- **Quantity and Packing :** One Lte. Jerican
9- **Date of Sample Collection :** 18/03/2026
10- **Analysis Indented by :** RO Agra
11- **Date of sample receipt in Lab :** 18/03/2026
12- **Period of Analysis :** From : 23/03/2026, To : 23/03/2026
13- **ULR Number :** -
14- **Sampling Plan/Ref. No. :** 36244738
15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.90	02-12
2	Turbidity, APHA24th Ed 2130B	N.T.U	22.0	1-500NTU
3	Colour, APHA 24th Ed. 2120B: 2023	Hazen	Light Yellowish	5-10000 Hazen
4	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	2140.0	0.1-10000 µS/cm
5	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	242.0	3.0 - 500 mg/l
6	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	12000	<1.8 MPN/100 ml & above
7	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	3300	<1.8 MPN/100 ml & above
8	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	10.0	1.0 -1000 mg/l
9	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	39.0	4.0 -1000 mg/l
10	D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	5.6	0.2-14.0 mg/l
11	*Temp, APHA 2550 B (2-74) 24th Edition 2023, Laboratory and field Methods	°C	30.0	4 - 70 °C

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

AMIT MISHRA

Digitally signed by AMIT MISHRA
Date: 2026.03.23 17:23:03 +05'30'

Regional Officer

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
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Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling,Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: http://www.cpcb.nic.in/wqstandards/